GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UN-STARRED QUESTION NO. 3582

ANSWERED ON MONDAY, MARCH 16, 2020/ PHALGUNA 26, 1941 (SAKA)

FOREIGN COMPANIES QUESTION

3582: SHRI HARISH DWIVEDI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the number of foreign companies registered and the revenue earned from them in the country during each of the last three years and the current year; and (b) the number of foreign companies which had left the country during the said period and the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

वित्त एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI ANURAG SINGH THAKUR)

(श्रीअनुराग सिंह ठाकुर)

(a) & (b): The details of the number of foreign companies registered and the revenue earned from them in the country during each of the last three years and the current year and the number of foreign companies which had left the country during the said period along with the reasons are as under:

Details	2016-17	2017-18	2018-19	2019-20
No. of Foreign Companies	143	107	121	80
Registered				
Revenue earned in Rupees	9,94,44,000/-	14,35,26,000/-	13,56,36,000/-	11,76,66,000/-
No. of foreign companies left the country	84	118	110	121

The companies have left the country for the reasons such as, cessation of operation of branch office / Rental Agreement in India, expiration of validity granted by the Reserve bank of India, could never start its operation due to change of business policy of the parent company, Foreign company has established private limited company in India, closure of Parent Company, due to management's decision, due to heavy losses and lack of adequate market, the closure of liaison office/branch office in India, and on completion of project of parent Company and has decided to discontinue its business operations and under the provisions of the Companies Act etc.
